NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON ALL DIA 01-03-2013-

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali 2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties	
CA263/15	211/16	Clarification	621A	M/s BMM Ispat Ltd.	

(Petitioner_

SL.NO. NAME (IN CAPITAL)

DESIGNATION

&

PHONE NUMBER

REPRESENTATION BY WHOM

SIGNATURE

A.M. Sidhaan Rp. S. Rangarijan 9845371897

Petshaner

Respondent)

S. Manyethopas

ORDER

Representative of Petitioner Company is present. He reported that the Counsel appearing for Petitioner is unable to attend the Tribunal today and sought adjournment. Hence posted to 20/04/2017.

Member (J)

Member (T)